# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING RAJYASABHA UNSTARRED QUESTION NO. 2825 TO BE ANSWERED ON 24<sup>TH</sup> MARCH, 2023

#### NEW RULES REGARDING EXPERIMENTS ON ANIMALS

### 2825. SHRI BRIJLAL:

Will the Minister of MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- a) whether Government has framed/proposes to frame new rules in view of growing concerns regarding experiments on animals kept in medical colleges, pharmacy colleges, research institutes of veterinary colleges, etc;
- b) whether Government has held any consultation with the stakeholders related to the medical sector in this regard; and
- c) if so, the details thereof and their reaction in this regard?

#### ANSWER

## THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PARSHOTTAM RUPALA)

(a) The Committee for Control and Supervision of Experiments on Animals (CCSEA) is a statutory body, constituted under Section 15(1) of Prevention of Cruelty to Animals (PCA) Act, 1960, with the mandate to take all such measures as may be necessary to ensure that the animals are not subjected to unnecessary pains or suffering before, during or after performance of experiments on them. The Committee has formulated the "Experiments on Animals (Control and Supervision) Rules, 1968" (amended in 1996) and the "Breeding and Experiments on Animals (Control & Supervision) Rules, 1998" (amended in 2001 & 2006) to regulate the experimentation on animals. Under the provisions of the above rules, establishments including the medical colleges, pharmacy colleges, research institutes of veterinary colleges etc., which are engaged in Bio-medical research, breeding and trading of laboratory animals are required to get them registered with CCSEA and get the research projects approved by IAEC or CCSEA before commencing experiments on animals.

(b) & (c) Before publishing the final Rules, these rules were notified at its draft stage for comments by the Stakeholders. The stakeholders related to the medical sector are abiding by the Rules from time to time.

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**O.I.H**